

- (vii) Report on the working and activities of the Syndicate Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2400/97]

- (viii) Report on the working and activities of the Union Bank of India for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2401/97]

- (ix) Report on the working and activities of the United Bank of India for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2402/97]

- (x) Report on the working and activities of the UCO Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2403/97]

- (xi) Report on the working and activities of the Andhra Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2404/97]

- (xii) Report on the working and activities of the Corporation Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2405/97]

- (xiii) Report on the working and activities of the Punjab & Sind Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2406/97]

- (6) A copy each of the Annual Report (Hindi and English versions) of the State Bank of Hyderabad and State Bank of Travancore for the year 1996-97, alongwith Audited Accounts and Auditor's Report thereon, under sub-section (3) of the State Bank of India (Subsidiary Bank) Act, 1959.

[Placed in Library. See No. LT 2407/97]

**Notification Under Environment (Protection) Act, 1986**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): On behalf of Prof. Saifuddin Soz, I beg to lay on the Table:

- (1) A copy of the Notification No. S.O. 494(E) (Hindi and English versions) published in Gazette of India

dated the 9th July, 1997 making certain Amendments in the Coastal Regulation Zone issued under sub-section (2) of section 3 of the Environment (Protection) Act, 1986 together with corrigendum thereto published in Notification No. S.O. 735(E) in Gazette of India dated the 21st October, 1997.

[Placed in Library. See No. LT 2408/97]

**Annual Report and Review on the Working of the Lalit Kala Akademi, New Delhi for the year 1994-95**

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN): On behalf of Shri S.R. Bommai, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2409/97]

**Notifications Under Major Port Trusts Act, 1963**

THE MINISTER OF SURFACE TRANSPORT (SHRI T. VENKATARAMAN): I beg to lay on the Table:

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:
  - (i) G.S.R. 430(E) published in Gazette of India dated the 29th July, 1997 containing corrigendum to the New Mangalore Port Trusts (Allotment of Residences) Regulations 1997 published in Notification No. G.S.R. 30 (E) dated the 2nd January, 1997.
  - (ii) G.S.R. 561(E) published in Gazette of India dated the 19th September, 1997 approving the Jawaharlal Nehru Port Trust Employees (Pay and Allowances) Regulations, 1997.
  - (iii) G.S.R. 281(E) published in Gazette of India dated the 28th May, 1997 approving the Madras Port Trust (Contributory Provident Fund) Regulations, 1997.
  - (iv) G.S.R. 282(E) published in Gazette of India dated the 28th May, 1997 approving the Madras Port Trust (General Provident Fund) Regulations, 1997.